

**Council for Demographic Problems**

**3429. Shrimati Savitri Nigam:** Will the Minister of **Health and Family Planning** be pleased to state:

(a) whether any special Council has been formed to discuss the demographic problems; and

(b) if so, when and its composition?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** (a) Demographic Advisory Committee has been formed.

(b) The Committee was originally constituted on the 2nd April, 1959 and reconstituted twice i.e. on the 28th February, 1962 and the 27th January, 1966. A list of members of the present Committee is laid on the Table of the House. [Placed in Library See No. LT-6012/66].

**Committee on Second-hand Equipment for Developing Countries**

**3430. Shri Sidheshwar Prasad:** Will the Minister of **Planning** be pleased to state:

(a) whether the attention of the Planning Commission has been drawn to the report of the committee on Second-hand Equipment for Developing Countries constituted by the United Nations Organisation;

(b) if so, the recommendations of the Committee; and

(c) the reaction of the Planning Commission thereto?

**The Minister of Planning and Social Welfare (Shri Asoka Mehta):** (a) and (b). The Planning Commission has seen a copy of the Report of the Expert Group on Second-hand Equipment for Developing Countries. The main conclusions and recommendations of the Report are as follows:—

(i) Considerable quantities of second-hand equipment with potentiality for use in developing countries are generated every year in advanced industrial countries. There is little knowledge in developing countries of the availability and source of second-hand equipment.

(ii) While the selection of second-hand equipment has to be made only after a careful scrutiny of costs and benefits it appears that the use of second hand equipment for certain production programmes in developing countries can be advantageous; but great care is necessary in choosing the right technology and equipment in order to safeguard the interests of developing countries.

(iii) The developing countries should make arrangements to collect and disseminate information on the availability and source of second-hand equipment and about fields in which second-hand equipment could be used with advantage. There should be no special restrictions on the import of second hand equipment which are not applicable to the imports of new equipment.

(iv) The developed countries should also make arrangements for collection and dissemination of information on the availability of second-hand equipment and particularly complete plants so that intending purchasers in developing countries will find it easy to locate suitable equipment. The scope of aid programmes should be widened to include and increase the economic utilisation of second-hand equipment and the developing countries should make governmental export credit insurance available for such equipment.

(v) The United Nations should prepare additional studies on the suitability of second-hand equipment by industry sectors and by type of equipment and provide increased technical assistance to developing countries, at their request, in the selection and purchase of

second-hand equipment from the advanced countries.

(c) The Report is under examination.

**Shortage of Currency notes in Packets**

**3431. Shri Hukam Chand Kachhavaia:**

**Shri Bade:**

**Shri Jedhe:**

Will the Minister of Finance be pleased to state:

(a) whether it is a fact that a number of reports about the shortages in the packets of currency notes containing one hundred pieces of notes and issued by the Reserve Bank of India, New Delhi were received by the Reserve Bank of India, New Delhi from various banks such as the Central Bank of India, the Punjab National Bank and the Lloyds Bank and the citizens of Delhi;

(b) if so, the number of such cases during the period from 1st January, 1966 to 28th February, 1966;

(c) the number with denominations of the notes found short in each case;

(d) how these shortages were made good;

(e) the number of cases (with amount) in which the shortages were not made good and the reasons therefor;

(f) the action taken to put an end to such cases of shortages in future; and

(g) whether all these cases were referred to the Police authorities for investigation and if not, the reasons therefor?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) to (c). During the period 1st January, 1966 to 28th February 1966, three cases of shortage, involving 15 notes of Rs. 100 (eight in one and seven in another) and one note of Rs. 10, in packets of currency notes issued by the Reserve Bank of India, New Delhi were reported to them.

(d) and (e). In two cases the shortages were reported after 3 and 5

days and hence the Bank could not accept liability for the shortage. In the third case, involving 8 pieces of Rs. 100 notes, the shortage was recovered from the concerned employee who was found responsible for failure to observe the prescribed procedure in the examination of note packets.

(f) and (g). The Reserve Bank's procedure for receipt, payment etc. of notes provides several checks and counter-checks at various stages and this has been found sufficiently effective. The Bank's rules also provide for reporting cases, involving loss to the Bank, to the Police authorities, wherever necessary. In the particular cases referred to above, it was not considered necessary by the Bank to make any report to the Police authorities because:

- (1) No responsibility was accepted by the Bank in two cases, and
- (2) In the third case disciplinary proceedings were taken against the responsible employee and the shortage recovered from him.

**श्रीफूम का लम्कर ब्यापार**

**3432. श्री श्रीकार लाल बेरवा :**

**श्री हुकम चन्द कछवाय :**

**श्री श्रीकार सिंह :**

क्या बिल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान में खटकड़बन्दी के निकट 27 दिसम्बर, 1965 को लम्कर ब्यापारियों से साढ़े चार मन श्रीफूम बरामद की गई थी; और

(ख) यदि हां, तो उस मामले में क्या कार्यवाही की जा रही है ?

**बिल मंत्री (श्री श्रीफूम चौधरी) :**

(क) और (ख). राजस्थान में खटकड़बन्दी के निकट 27 दिसम्बर, 1965 को साढ़े चार मन श्रीफूम नहीं पकड़ी गयी किन्तु 28 दिसम्बर 1965 को राजस्थान में बूंदी नगर के पास दो अलग अलग जगहों पर कुल मिला कर